

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - I  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 04.09.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/690/2019  
NAME OF THE PETITIONER(S) : CHANDRASEKARAN DEVARAJ  
NAME OF THE RESPONDENT(S) : SHRIHARI WOVEN SACKS INDIA PVT LTD  
UNDER SECTION : Sec 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	D. Elavarasu	Counsel for 6 <sup>th</sup> and 7 <sup>th</sup> respondents	
2.	B. SACHIDHARAN S. VAIRAVA S. SURESHKANTH	Counsel for R. to R. 5	
3.	A. Ulaganathan	Counsel for Petitioner	

**ORDER**

Counsel for the Petitioner is present. Counsel for R1 to R5 is present. Counsel for R6 and R7 is present and filed the reply on behalf of the said Respondents. There is no representation on behalf of R8 and R9. The private notice has been issued against R8 and R9 which has been served. The proof of the same is filed along with an affidavit. Therefore, service against R8 and R9 is held sufficient and they are proceeded *ex parte*. Counsel for the Petitioner is directed to file the rejoinder within three weeks by circulating copy to the other side.

Counsel for the Petitioner has submitted that a direction may be given to the Canara Bank for release of the documents relating to the property of the Petitioner. To this effect, the Counsel for the Canara Bank has submitted that they do not have any objection to release the documents in favour of the Petitioner, subject to the fulfillment of the conditions by the 1<sup>st</sup> Respondent Company. Therefore, the 1<sup>st</sup> Respondent Company is directed to fulfill the requisite conditions for release of the documents of the Petitioner. This process shall be completed within a period of three weeks from the date of this order.

The RoC is directed to take on record 'Registration of creation and satisfaction of charges' as and when the prescribed form is filed with the RoC. Put up on **01.10.2019 at 10.30 A.M.**

  
(ANIL KUMAR B)  
MEMBER (TECHNICAL)

  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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